

hon. Minister to have a sort of 'National Programme' and to see how this problem of rehabilitation is to be tackled and settled both for Bangla Desh evacuees and for old displaced persons and also for migrants whose figure is not less than 12 lakhs.

I would appeal to the hon. Minister and the Prime Minister to consider one thing. The Ministry of Labour and Employment is a very big department. They have so many complex problems to face and the rehabilitation problem has become more complex due to heavy influx of Bangla Desh evacuees. So, there should be a separate Ministry to look after the interests of displaced persons, both old and new, and Bangla Desh evacuees. I would again appeal to the hon. Prime Minister to consider it.

17.34 hrs.

PROCLAMATION IN RELATION
THE STATE OF WEST BENGAL

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) : I beg to lay on the Table—

- (i) A copy of the Proclamation (Hindi and English versions) dated the 29th June, 1971, issued by the President under clause (1) of article 356 of the Constitution in relation to the State of West Bengal, published in Notification No. G. S. R. 984 in Gazette of India dated the 29th June, 1971, under article 356(3) of Constitution. [Placed in Library. See No. LT—554/71.]
- (ii) A copy of the Order (Hindi and English versions) dated the 29th June, 1971, made by the President in pursuance of sub-clause (1) of clause (c) of the above Proclamation, published in Notification No. G. S. R. 985 in Gazette of India dated the 29th June, 1971. [Placed in Library. See No. LT—554/71.]
- (iii) A copy of the Report (Hindi and English versions) of the Governor of West Bengal dated the 28th June, 1971 to the President.

[Placed in Library. See No. LT—555/71]

SHRI SAMAR MUKERJEE (Howrah) : Shame ! Because they are losing the majority, the President's Rule is imposed.

17.35 hrs.

[MR. SPEAKER in the Chair]

STATEMENT RE. APPOINTMENT OF
A MINISTER WITHOUT PORTFOLIO
TO DEAL WITH PROBLEMS
OF WEST BENGAL

MR. SPEAKER : The hon. Prime Minister.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GHANDHI) : Mr. Speaker Sir, as the House is aware, by a proclamation issued this morning, the President has taken over the administration of the State of West Bengal. The Central Government are anxious that all problems relating to West Bengal which are within their competence should be dealt with expeditiously. Very serious problems and an abnormal situation have been created in West Bengal and some other States by the massive influx of refugees in so short a period. These matters need to be given special attention and tackled urgently. It has, therefore, been decided to appoint a Minister of Cabinet rank as Minister, without portfolio with immediate effect. For the present, Shri Siddhartha Shankar Ray, Minister of Education, Social Welfare and Culture will be entrusted with this responsibility in addition to his existing duties. As soon as the consideration of the Demands for Grants of his Ministry is completed, he will look after this exclusively.

SHRI SAMAR GUHA (Contai) : The most urgent steps is to shift Mr. Dhavan from Bengal. Shanti Swarup Dhavan has created all kinds of 'Ashanti'.

MR. SPEAKER : Nothing without my permission, please. Mr. Raja Ram Shastri.

17.37 hrs.

DEMANDS FOR GRANTS, 1971-72—Contd.
MINISTRY OF LABOUR AND
REHABILITATION

श्री राजा राम शास्त्री (वाराणसी) :
अध्यक्ष महोदय, मैं इन लोगों की तरफ सदन